

OFFICE OF THE DISTRICT JUDGE, KENDRAPARA

NO. 937 Dated. 06.04.2021

RESULT

In pursuant to Advertisement No.01 of 2021 dated 02.03.2021 of this Judgeship, the following staff are selected for the proposed Fast Track Special Court to deal with cases under POCSO Act and Rape Cases in view of Walk-in-Interview held on 09.03.2021 at 4.00 P.M.

Sl. No.	Name of Staff	Selected for the post of proposed Fast Track Special Court to deal with cases under POCSO Act and Rape Cases
1	Sri Rabindra Kumar Rath, Retd. Bench Clerk Grade-I of Kendrapara Judgeship	Bench Clerk Grade-I
2	Sri Gayadhar Sahoo, Retd. Stenographer Grade-I of Kendrapara Judgeship	Stenographer Grade-I
3	Sri Narendra Kumar Palei, Retd. Stenographer Grade-I of Kendrapara Judgeship	Senior Typist
4	Sri Pradip Kumar Patra, Retd. Battery Head Clerk of Indian Army	Junior Clerk

Date of joining will be made on the date of functional of Fast Track Special Court, Kendrapara. Intimations for joining will be communicated later on.

The candidates are advised to visit the website of the District Court, Kendrapara at <http://districts.ecourts.gov.in> or <http://www.kendrapara.nic.in> for result.

Sd/-
Registrar, Civil Courts,
Kendrapara